

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-151/2015

New Delhi, this the 04th day of November, 2016.

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Dr. Sweety Gupta, aged about 38 yrs.
w/o Dr. Amit Gupta,
R/o B-1, 503, Olive County,
Sector-5, Vasundhara,
Ghaziabad, Uttar Pradesh presently
Working as Consultant in Raidation,
Oncology at Pushpanjali Crosslay,
Hospital, W-3, Sector-1, Vaishali,
Ghaziabad, Uttar Pradesh. ... Applicant

(By Advocate: Sh. Amit Gaurav Singh)

Versus

1. Union of India,
Through Secretary (Health),
Ministry of Health and Family Welfare,
Nirman Bhawan, New Delhi-110108.
2. Union Public Service Commission,
Through Secretary,
Dholpur House, Shahjahan Road,
New Delhi-110069. ... Respondents

(By Advocate : Sh. Ravinder Aggarwal and Sh. V.K. Sharma)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli

Learned counsel for the applicant seeks to withdraw this application.

Accordingly, this application is dismissed as withdrawn.

**(Shekhar Agarwal)
Member (A)**

**(Justice Permod Kohli)
Chairman**

/ns/